

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7366/03]
- (xxi) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7273/03]
- (xxii) (a) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7273/03]
- I. Report and Accounts (2000-2001) of the National Commission for Women, New Delhi and related papers.**
- II. Report and Accounts (2000-2001) of the Central Social Welfare Board, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA) : Sir, I beg to lay on the Table :-

I. (1) A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Women Act, 1990:

- (a) Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.

- (b) Action Taken Report on the recommendations contained in the Annual Report for 2000-2001 of National Commission for Women.
  - (c) Review by Government on the working of the above Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above. [Placed in Library. See No. L.T.-7396/03]
- II. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Board.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
  - (ii) (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Board
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7395/03]

**Report and Accounts (2001-2002) of the Maharashtra Prathamik Shikshan Parishad, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI ASHOK PRADHAN) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-